

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1622.
TO BE ANSWERED ON WEDNESDAY, THE 13TH DECEMBER, 2023.**

FDI IN TAMIL NADU

1622. SHRI VELUSAMY P.:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the details of Foreign Direct Investment (FDI) that has come to the State of Tamil Nadu since May, 2019;
- (b) whether the Ministry took any steps to promote or attract FDI to the State of Tamil Nadu since May, 2019 resulting into employment generation and job opportunities;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a):** The total Foreign Direct Investment (FDI) inflow includes equity inflow, equity capital of unincorporated bodies, re-invested earnings and other capital. The State-wise details are maintained for equity component of total FDI inflow since October, 2019. The details of FDI equity inflow that has been reported in the state of Tamil Nadu since October, 2019 till September, 2023 are as under:

S. No.	Financial Years	FDI Equity inflow (Amount in USD Million)
(1)	(2)	(3)
1	2019-20 (From October, 2019)	1,006.07
2	2020-21	2,323.46
3	2021-22	3,003.16
4	2022-23	2,168.96
5	2023-24 (Up to September, 2023)	1,348.61
	Total	9,850.25

(b) to (d): FDI Policy is an enabling policy which is uniformly applicable across the country. To attract more FDI, the Government has put in place an investor friendly FDI policy, wherein most of the sectors, except certain strategically important sectors, are open for 100% FDI under the automatic route. The Government has implemented several radical and transformative FDI reforms across sectors such as Defence, Pension, Other Financial Services, Asset reconstruction Companies, Broadcasting, Pharmaceuticals, Single Brand Retail Trading, Construction & Development, Civil Aviation, Power Exchanges, e-commerce activities, Coal Mining, Contract Manufacturing, Digital Media, Insurance Intermediaries, Insurance, Petroleum & Natural Gas and Telecom, etc. Further, the Government reviews the FDI policy on an ongoing basis and makes significant changes from time to time, to ensure that India remains attractive & investor friendly destination.
